

production of coal will be paid in full by the Government in the event of nationalisation subject only to depreciation.

Shri T. B. Vittal Rao: The Indian Mining Association have demanded from the Government an assurance that the coal mines would not be nationalised for the next 20 or 30 years....

Mr. Deputy-Speaker: We are going away from one point to another. How does it arise out of this question?

Shri T. B. Vittal Rao: If they want to increase the production....

Mr. Deputy-Speaker: I allowed one stray question. Whether it will be nationalised or not does not arise here.

Shri T. B. Vittal Rao: I was submitting that production in that case will be impeded.....

Mr. Deputy-Speaker: Many things may impede production. I am not going to allow such broad questions of policy to be raised by way of a supplementary question. Next question.

Compensation for Damages

*435. **Pandit D. N. Tiwary:** Will the **Prime Minister** be pleased to state whether the Pakistan Government have paid any compensation for the loss of life and property of Indian nationals by raids of Pakistani nationals or Armed Police on Indian territories since 1950?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): No, Sir.

Pandit D. N. Tiwary: May I know the number of persons killed and the value of cattle and goods lost by Indian nationals?

Shri Anil K. Chanda: There are innumerable such raids and it is very difficult for me standing here to give all the detailed information. If a separate question is put, I shall try to answer it, but questions were put by several Members previously and we have supplied all information we had.

Pandit D. N. Tiwary: May I know whether the compensation which the Government of India asked in respect of the persons killed at Nekowal has been paid or not?

Shri Anil K. Chanda: The compensation asked for has not yet been paid, but I may mention that on the seventh instant there is a separate question about it.

Dr. Ram Subhag Singh: The hon. Deputy Minister in reply to the original question stated that the Pakistan Government had not so far paid any compensa-

tion to the dependants of the persons killed. May I know whether the negotiations are still going on in regard to that?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): "By negotiations" is meant that we have sent a letter to which we have not received a reply.

Shri M. L. Agrawal: May I know what the Pakistan Government say in regard to the Nekowal incidents?

Shri Jawaharlal Nehru: Speaking from memory, I think we have written three letters, apart from oral approaches made to the Pakistan Government—three long documents. After considerable delay, the first two elicited.

Shri Kamath: An acknowledgement.

Shri Jawaharlal Nehru: An answer. The last one did not accept our statement of the facts and certainly did not accept their liability to pay compensation. Thereupon we sent them again a long communication detailing all the facts and the circumstances and also raising the question of compensation. To that, which was sent some considerable time ago, maybe two or three months ago, we have had no answer yet. There the matter stands.

Shri Sarangadhar Das rose—

Mr. Deputy Speaker: We have not been able to receive an answer so far from the Pakistan Government and so what can be done? Next question.

All India Radio

*436. **Shri Dabhi:** Will the Minister of Information and Broadcasting be pleased to refer to the reply given to starred question No. 321 on the 2nd August, 1955 and state whether Government have since communicated to the Estimates Committee their views on the recommendations made by the Committee in their Twelfth Report?

The Minister of Commerce (Shri Karmarkar): Our views are being finalised and will be communicated shortly to the Estimates Committee.

Shri Dabhi: May I know how long it will take further?

Shri Karmarkar: There were in all as many as 92 recommendations and we asked for a report from the Director-General, All India Radio, and his suggestions have already been received. Action on most of the recommendations has been completed and action on the remaining few is expected to be completed shortly.

Shri Dabhi : May I know on which recommendations action is yet to be completed?

Shri Karmarkar: I should like to have notice.

Shri M. L. Dwivedi: How many recommendations have been accepted and how many rejected?

Mr. Deputy-Speaker: I think they may be placed on the Table.

Shri Karmarkar: When the matter is finalised, it will be ripe for questions to be asked.

Indian Settlers Overseas

*439. **Shri Krishnacharya Joshi:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Lands of the Indian Settlers in Southern Sinkiang were confiscated;

(b) whether the Government of India had demanded the restoration or compensation of the land; and

(c) if so, the result thereof?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) In 1938, the Provincial Government of Sinkiang, by an order, directed their Administrative Commissioner to devise means to reacquire the immovable property of the then British Indian subjects in Sinkiang. As a result between 1938 and 1940, British Indian traders were forced to sell their lands and houses for a nominal price to minor officials of the Sinkiang Provincial Government.

(b) and (c). The demand for the restoration of the property was made in 1939 by the then Government of India through the U.K. Consul-General at Kashgar. It was pressed repeatedly, but there was no response from the Sinkiang Provincial Government. In June 1948, this matter was taken up by the Indian Ambassador at Nanking with the then Chinese Government, as a result of which the Provincial Government of Sinkiang announced that it would entertain claims for compensation. The final reply about the acceptance of the claims had not been received when the Government changed in China. The Government of India then took up this matter with the Government of the People's Republic of China through the Chinese Ambassador here, and the matter is still under negotiation.

Shri Krishnacharya Joshi: May I know the total acreage of lands confiscated?

Shri Anil K. Chanda: I am afraid am unable to give this information, but is complicated by the fact that some of

the British-Indian nationals of those days happen to be Pakistanis also.

Shri Krishnacharya Joshi: What is the total amount of compensation claimed?

Shri Anil K. Chanda: I am afraid I have not got the information.

Shri Krishnacharya Joshi: May I know the population of Indians in Sinkiang?

Shri Anil K. Chanda: I was in Sinkiang some time ago and when I made this enquiry there, I was told that there were only three people of Indian origin, but they have all acquired Chinese nationality.

Shri Kamath: The changeover in China took place, I believe, in 1949 and I heard the Deputy Minister to say that the matter was taken up with the new Chinese Government soon after that. Am I to understand that the matter was taken up in 1950 and that it is still pending?

Shri Anil K. Chanda: The matter is still under negotiation with that Government.

Shri Kamath: During the last few years, have not our Government taken this matter up at governmental level or other levels and was this matter not discussed on any of these occasions?

Shri Anil K. Chanda: This is a complicated issue because the question of nationality is involved as many of the persons concerned are Pakistanis.

श्री अकल बर्बान : क्या मैं जान सकता हूँ कि पिछले दिनों जब भारतीय सांस्कृतिक मंडल के नेता के रूप में हमारे माननीय वैदेशिक कार्य उपमंत्री सिंकांग गये थे तो क्या इस परिस्थिति के सम्बन्ध में भी वहाँ के अधिकारियों से बातलाप हुआ था, और यदि हुआ था, तो उसका क्या परिणाम निकला ?

Shri Anil K. Chanda: I was there not in my capacity as the Deputy Minister of External Affairs of this country; I was only leading a cultural delegation and obviously I could not get involved in a political question of this nature.

Shri Kasliwal: I understand that the Sinkiang Province which had been closed by the Chinese Government has been re-opened. May I know whether there is any ban against Indian traders going to Sinkiang ?

Shri Anil K. Chanda: There is no ban, but there are no Indian traders in that area.